

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3837
ANSWERED ON:18.02.2014
DRUGS REGULATORY MECHANISM
Virendra Kumar Shri

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government proposes to make the regulatory mechanism for drugs more effective on the lines of developed countries;
- (b) if so, the details thereof and the steps taken by the Government so far, in this regard; and
- (c) if not, the reasons therefor ?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

(a) to (c) The country already has a well established drug regulatory system with clear-cut division of powers and responsibilities between the Central and States' drugs control department, which functions on the basis of the provisions of the Drugs & Cosmetics Act, 1940 and the Drugs & Cosmetics Rules, 1945. The system undergoes upgradation/strengthening from time-to-time based on the requirements of the situation. It is continuous and ongoing process.